



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-021/NCLAT/CHN BEN/2026

Dated: 04th February 2026

N O T I C E

Please take notice that the following matters listed in Chennai Bench on 05.02.2026 will not be taken up. The next date of hearing in the matters is **02.03.2026**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 613/2025 For Condone Delay IA No. 1706/2025 For Stay IA No. 1707/2025	Amazon Web Services India Pvt Ltd Vs Shailendra Ajmera RP, Think & Learn Pvt Ltd WITH	Mr. Arun Karthik Mohan	Ms. Lakshana Viravalli
2.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd WITH	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan
3.	Comp App (AT) (CH) (Ins) No. 579/2025 For Direction IA No. 1632/2025 For Condone Delay IA No. 1633/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan

By order of Hon'ble Member (Judicial)

Chennai Bench

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